Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent	Amount of Amount claims not of claims		Details in	Remar ks,
		No. of claims	Amount	No. of claims	Amount o f claims admitted	claims	admitted	under verificati on	Annexure	if any
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	3899122 3.02	1	39003490	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total	1	3899122 3.02	1	39003490	0	0	0		



Annexure – 8 Name of the corporate debtor: SPARATAINFOTECH SOLUTIONS PVT LTD.; Date of commencement of CIRP 23.05.2022;

List of creditors as on: 14.02.2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre		of claim ived		Details of claim admitted						Amount of any		Amount of claim	Remarks, if any
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual	claim not ad- mitted	under verifica- tion	
	EMBEE SOFTW ARE PVT LTD.	11.06.2022	38991223. 02		OPERATI ONAL CREDITO R TOWARD S SUPPLY OF GOODS AND SERVICE S	0	0	NO	100	0	0	0		AMOUNT OF CLAIM OF INTEREST OF RS. 22666542 NOW ADDED IN THE CLAIM OF PRINCIPAL OF RS. 16336948 AS ADMITTED EARLIER.



FINAL CLAIM SHEET OF PRINCIPAL AMOUNT AND INTEREST THERE OF IN THE CASE OF SPARTAINFOTECH SOLUTIONS PVT LTD.

PARTICULARS

AMOUNT

Admitted Principal Amount

1,63,36,948.00 2,26,66,542.00

Admitted Interest Amount

Total Amount of claim admitted

3,90,03,490.00

(Rupees Three Crore Ninety Lakh Three

Thousand Four Hundred Nipety Only)

(Parag Singhal)

Resolution Professional In the matter of Spartainfotech Solutions Private Limited

Regn No: IBBI/IPA-001/IP-P02127/2020-21/13322

AFA No.: AA1/13322/02/271123/104918 valid upto 27.11.2023

Add: 1002-B, Eldeco Apartment, Plot No. 11, Sector-4, Vaishali, Ghaziabad, U.P. 201010

Email Id: cirpspartainfotech@gmail.com

Mob: 9717494425

Date: 14.02.2023 Place: Ghaziabad